NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

27. C.P.(IB)/586(MB) 2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: OPPORTUNE HOSPITALITY SERVICES
Vs.
JABALPUR WASTE COLLECTION AND TRANSPORTSTION MANAGEMENT PRIVATE LIMITED

SECTION: 9 of IBC 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on List this matter on **15.11.2022.**

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/